नियत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. For (i) and (ii) *See* No. LT-1460/74.]

Annual Report and Accounts (1972-73) of the Rural Electrification Corporation Limited and related papers

प्रो० सिद्धेश्वर प्रसाद : श्रीमन्, मैं निम्नलिखित पत्र भी सभापटल पर रखता हूं —

(i) 1972-73 के वर्ष के लिए रुरल इलेक्ट्रिफिकेशन कारपोरेशन लिमिटेड का चौथा वार्षिक प्रतिवेदन और लेखे, लेखों पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. For (i) and (ii) *See* No. LT-6461/74.]

Ninth Valuation Report of the Life Insurance Corporation of India

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ninth Valuation Report of the Life Insurance Corporation of India as at 31st March, 1973, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. *See* No. LT-6431/74.]

Notification and related papers

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification GSR No. 118 (E), dated the 4th March, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. *See* No. LT-6511/74.]

The Economic Offences (Inapplicability of Limitation) Bill, 1974

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to move for leave to introduce a Bill to provide for the inapplicability of the provisions of Chapter XXXVI of the Code of Criminal Procedure, 1973, to certain economic offences.

The question was put and the motion was adopted.

SHRI K. R. GANESH: Sir, I introduce the Bill.

REFERENCE TO INCIDENTS IN BIHAR

श्री सीताराम सिंह (बिहार) : सभापति महोदय, अत्यंत खेद के साथ कहना चाहता हू कि जो कल घटना पटना में घटी है, भयंकर है, शर्मनाक है और है जनतंत्र विरोधी। वहां सेना को बुला लिया गया है । कितने ही राऊण्ड गोलियां चलीं है । दर्जनों लोग मारे गये है और कितने ही मकानों को जलाया गया है । यहां तक कि वहां की विधान सभा के अन्दर भी गोली चली है । वहां का वातावरण अशांत है । हम चाहेंगे यहां सरकार पटना की स्थिति पर बयान दे और तत्काल वहां का मंत्रिमंडल, जो भ्रष्ट मंत्रिमंडल है, उसको भंग किया जाए और हम चाहेंगे कि संसद की सर्वदलीय समिति इस घटना की जांच करे और सही-सही जानकारी सदन को दे, देश को दे ।

5—6 R.S.S./74

[श्री सीताराम सिंह]

श्रीमन्, चाहे पटना हो, गुजरात हो चाहे देश का कोई भी भाग हो, वहां एकाएक घटनाएं नहीं घटती है। इसी तरह से महाभारत की भी कोई एकाएक घटना नहीं थी उसके पीछे अनेकों घटनाएं काम कर रही थी। उसी तरह से आज 26 वर्ष की आजादी के बाद, सरकार की गलत नीतियों के चलते जो घटना पूरे देश में घट रही है उसका लाजमी नतीजा हम को और आपको भोगना पड़ता है।

श्रीमन्, मैं कहना चाहता हूं सत्तारूढ़ दल के मित्रों से कि क्या आसान तरीका आपने निकाला है—भूखमरों का इलाज गोली, लाठी, अश्रुगैस और जेल। यह इतिहास साक्षी है कि भूख को कोई लाठी, गोली से नहीं दबा पाया है और न आप दबा पाएंगे। हम चाहेंगे—आपके हाथ में सत्ता है—आप सर्व विरोधी दल के लोगों को अपने विश्वास में लेकर कोई ऐसा इंतजाम इस देश के लिए करें कि जनतंत्र कायम रहे। अगर जनतंत्र कायम नहीं रहेगा तो आप कहां रहेंगे और हम कहां रहेंगे, कहना मुश्किल है, श्रीमन्।

श्रीमन्, यहां पर जो घटनाएं होती हैं—रेडियो, अखबार भी उसे दबा जाते है। लगता है कोई निर्देश इस सरकार का है। रात मैं डेढ़ घंटे तक पटना के लिए टेलीफोन मिलाता रहा, हमेशा यही जवाब आया कि लाइन डाऊन है। रात भर कोई खबर नहो मिली।

जो इस देश की शर्मनाक घटना है उससे हम चिन्तित हैं और हम चाहते हैं कि सदन के लोग इस पर विचार करें और माननीय सदस्यों की, हम चाहेंगे कि एक संसदीय समिति घटित की जाए और तत्काल पटना की घटना की जांच की जाए और वहां के मंत्रिमंडल को भंग किया जाए . . .

श्री सभापति : आप कह चुके हैं।

श्री सीताराम सिंह : यह कब तक चलता रहेगा। हमको यह जानकारी मिली है कि श्री एल० एन० मिश्र नहीं चाहते हैं कि गफूर मंत्रिमंडल चले, क्योंकि वह अपने भाई को मुख्य मंत्री बनाना चाहते हैं और इन्टरनल गड़बड़ वह करा रहे हैं, यह हमारी जानकारी है।

DR. K. MATHEW KURIAN (Kerala): Mr. Chairman, we would like to give the same expression of sympathy and I associate myself with the sentiments expressed by Shri Sitaram Singh.

SHRI MONORANJAN ROY (West Bengal): Sir, on behalf of my party...

MR. CHAIRMAN: I have not called you, Mr. Monoranjan Roy. Mr. Advani.

SHRI LAL K. ADVANI (Delhi): Mr. Chairman, through you I would like to draw the attention of the Government as well as this House to the situation in Bihar today which I think is explosive and which is pregnant with incendiary possibility. Of course, I do not want to repeat what has appeared in the Press today about the events of yesterday in which five people have been killed and two days back seven people were shot dead in Bettiah. I am not going into details. But, Sir, I think that there is need to understand the nature of this upsurge in Bihar. This is not an isolated incident. There was an attempt even in Gujarat to present the whole situation as if it is a local phenomenon. It should be understood that today the youth is literally boiling with anger and indignation at whatever is happening there.

Sir, the agitation is based upon four planks—soaring prices, mounting unemployment with which they are directly related, scarcity of essential commodities and corruption. These are the four issues on which the youth of Bihar are feeling agitated and in respect of which they had announced that they are going to stage a peaceful demonstration in front of the State Assembly.

Sir, I have seen a report in the Searchlight of March 16, with which hon'ble Minister here and the Central Government is connected. I would like the Government to explain whether this is true because it gives as headline on the front page saying:

"Centre asked Bihar to deal firmly with students". This is a kind of directive issued by the Government of India to the State Government how it should deal with the potential student unrest that is brewing there. Sir, I am of the view that in a situation of the present kind the word "firmly" is only a synonym for repression and they gave a clear cheque, a clean certificate to the Ghafoor Government to shoot the students if they indulge in any kind of agitation. Sir, I think that this was one of the crucial errors in the dealing of the Gujarat situation. I would like to point out another error but the first error was that the Government thought that repression can crush a popular movement. This was a popular movement in Gujarat and a mass upsurge of the people spearheaded by the youth and the Government thought that by taking recourse to firing, to curfew orders, to lathi charges, to teargas shelling, the agitation could be suppressed. And I am afraid the same mistake, the same blunder, the same bungles are going to be repeated in Bihar. Gujarat, I am of the view, was a classic instance of how a public agitation should not be handled by the Government, and if the Government is bound upon repeating the same bungle, I am sorry to predict that what happened in Gujarat is going to be repeated in Bihar whether we like it or not.

Sir, the Gujarat students, who demonstrated yesterday, raised the key slogan saying ... गुजरात की जीत हमारी (*Interruption by Shri Harsh Deo Malaviya*) आपको परेशानी क्यों आ रही है? सारा देश परेशान है, आपकी अकेले परेशानी नहीं है...

एक माननीय सदस्य: आपकी पार्टी वाले यह सब कर रहे है।

श्री जगदीश प्रसाद माथुर (राजस्थान): आपने ताकत हमारी मान ली।

(*Interruption*)

श्री लाल आडवाणी: उनका नारा था: गुजरात की जीत हमारी है अब बिहार की बारी है। यह ठीक है कि उनको अच्छा लगा कि उन्होंने यह स्लोगन ले लिया। लेकिन मेरा यह निश्चित मत है कि कोई कहीं पर भी गुजरात की योजना नहीं बना रहा है ... Let no one be under any mistake that one is planning another Gujarat in the country or any part of the country. If the Government, however, continues to indulge in this bungling, if it fails to give to the people their minimum requirements of food and raiment and employment, then I am afraid, whether we like it or not, Gujarat is going to recur everywhere. And this is not what I who belong to the Opposition alone say. I have before me the *Indian Nation* also of Patna. It is not an Opposition paper. It does not support the Opposition. It generally supports the Government.

SHRI YOGENDRA SHARMA (Bihar): Its Editor belongs to your party.

SHRI LAL K. ADVANI: This is news for me. Anyway the Indian Nation of March 14 reads—I quote:

> "Congress legislators, be they ministerialists or dissidents, have

[Shri Lal K. Advani]

> rightly told Chief Minister Ghafoor that what is happening in Gujarat may happen in Bihar also if the Government does not take effective steps to check price rise, hoarding, profiteering, adulteration, etc. Opposition parties and detached people have also been giving this warning to the Government but that was dismissed as politically motivated. Is the warning given by the Congress legislators also politically motivated?—it is asked. In fact, among the forces that are at work to cut at the root of the Government, Chief Minister Ghafoor should also include Congressmen, whether Ministers or ordinary members of the party, who shield corrupt officials and black-marketeers. If only they withdraw their powerful protection to the enemies of the people, the situation would start improving in Bihar as price rise or scarcity of essential commodities in this State is, to a great extent, a man-made crisis."

Sir, it is, therefore, that I say that this mistake of repression, first of all, should not be repeated. The second mistake committed in Gujarat was the failure of the Government to realise that what was happening in Gujarat was not a political movement. You blamed it on the Jan Sangh. It was not a Jan Sangh movement. You blamed it on the Marxists. It was not a Marxist movement. The Chief Minister of Gujarat blamed it on his opponents in the Congress. It was not a Congress rebel movement. It was a mass movement and the failure to realise this made you all along try to make scapegoats of your political adversaries. You arrested so many of Jan Sangh workers, Communist workers and Socialist workers under the MISA. This morning's report tells me that the ex-Chief Minister of Bihar, Mr. Karpoori Thakur, the Vice-President of Bihar Jan Sangh, Mr. Thakur Prasad and our ex-Minister and present MLC, Mr. Sarangi, have been arrested. So I think that the second mistake was the failure to realise that this is a youth movement basically and it is not a political party-inspired movement. You are trying to blame it on those people, I tell you, whose co-operation you should secure in restoring normalcy to the situation. And you are putting those people in jail; you are putting them behind the bars. Therefore, Sir, through you, I would plead with the Government not to allow Gujarat to be repeated there. Gujarat, after all, had a lesson. And the lesson was that if the Government fails to provide to the common man his minimum requirements of a nomal, decent life, then a majority in the legislature is not going to protect the powers that be from the wrath of the people. This lesson should be drawn. And then because the Army has been called out in Patna, it is no longer a State issue. It is an issue in which the Central Government should feel directly involved. Therefore, the Home Minister should come out with a full statement on the events that have happened in Bihar. After all, the students there are agitated over the fact that during the last 12 years there have been a number of enquiry committees pertaining to educational matters—and the latest one was the Jaffar Hussain Committee—and all those reports are gathering dust in the offices of the Education Ministry; they are not being implemented. These are very pertinent issues. I would appeal to the Government to come forth with a full statement on the situation in Bihar. Also I would request you to allow a full-fledged debate in this House on the Bihar situation.

SHRI MONORANJAN ROY (West Bengal): Sir, it is most unfortunate that such a serious situation has taken place in Patna yesterday. But it has been developing for the last one week in Betia, Muzaffarpur and other parts

of Bihar. Firing upon the agitating students has been resorted to. The students started the agitation not for their own issues but particularly on the question of high prices and non-availability of food. These two questions are the questions of the people of India as a whole excepting a few, handful, privileged classes, a handful of hoarders, jotedars, a handful of monopolists and profiteers. Excepting them, the question of high prices, the question of food shortage and the like are the questions for the entire people of India. After Gujarat, Bihar started the agitation. In the last 26 years we have never known anything except the repression let loose by the Government on the people. Here again now the situation has taken a very stormy turn in Patna. If anyone thinks that it is the anti-social elements that are doing the mischief, he is in a fools' paradise. You want to befool the the people of the entire country as you tried to befool the people of Gujarat when they went on an agitation. In spite of your repression they did not stop their agitation. A similar situation is arising in Patna today. The newspapers say that there is no administration at all there and that it is confined to the Secretariat only. Unheard of things are taking place. Firings, shootings, are taking place inside the House and in the balcony of the House. It is for the first time in the history of Indian democracy, it is for the first time in the history of Indian independence, that such firings are taking place inside the Assembly Chamber. In spite of it, I am surprised that the Home Ministry has refused to come out with a statement yet. I do not know what made them to sit quiet. We do not know what is happening today. We are interested in knowing the developments that are taking place in Bihar. There is no word of condemnation from the Government of the firing that is taking place there, there is no word of condemnation of the attitude of the administration there. You are just sitting tight depending upon repression, repression, alone let loose on the people. I do not know how many people they will kill, the people who are starving today, the people who do not get any food. And we get only big statements from the Prime Minister that the people of India are accepting this starvation, this privation, and all that. She is saying that the people are accepting all this and there is no agitation; so she is very happy. Now this has added to the factional fight within the Congress, and it is adding fuel to the fire. That was so in Gujarat of which we shall talk more during the discussion on that Bill...

MR. CHAIRMAN: You have said enough. Please sit down.

SHRI MONORANJAN ROY: Sir, we have failed to condemn the attitude of the administration there. Therefore, in protest against this firing and there being no statement coming out from the Home Ministry, we the Members of our party are walking out from the House.

(At this stage some hon. Members left the Chamber.)

श्री योगेंद्र शर्मा : श्रीमन्, 18 मार्च का दिवस पटना के इतिहास में काला दिवस समझा जायेगा जबकि कुछ आनन्दमार्गी, कुछ आर० एस० एस० और कुछ दूसरे समाजविरोधी तत्व दो-तीन बसों को अपने कब्जे में कर पूरी आजादी के साथ मकानों को लूटते रहे, उनमें आग लगाते रहे हैं (*Interruption*) उन्ही लोगों ने जिन्होंने पटना की जनता के साथ, पटना के नागरिकों के जीवन के साथ लूटपाट और आगजनी का यह कांड किया (*Interruption*) कहा जाता है कि ये लोग आम विद्यार्थियों के गुस्से का इजहार कर रहे थे (*Interruption*) आम विद्यार्थी शान्त थे, ये तो दो-तीन सौ संगठित सुनियोजित आर० एस० एस० और आनन्दमार्गी

[श्री योगेंद्र शर्मा]

गुन्डे थे जिन्होंने पटना को रेनसेक किया। आम विद्यार्थियों का उससे कोई ताल्लुक नही था। हमारी सबसे बड़ी शिकायत यह है कि जब पटना में ये लोग लूट रहे थे, पटना में आग लगा रहे थे उस समय बिहार का प्रशासन बिल्कुल पंगु बना हुआ था। बिलकुल पैरेलाइज था, एक ऐसा पैरेलैसिस हमने कभी भी किसी भी सरकार का नही देखा। यदि वह पैरेलिसिस नही होता तो पटना के जनजीवन और पटना के नागरिक जीवन के साथ इन फासिस्टों और साम्प्रदायिक गुन्डों ने जो कल किया वह नही हो सकता था। वहां की जनता में भीषण असन्तोष है। जिस तरह से पूरे देश में महंगाई से, अभाव से, बेरोजगारी से असन्तोष है, बिहार में भी वह असन्तोष है। बिहार की जनता को भी असन्तोष है। बिहार के विद्यार्थियों को भी असन्तोष है। लेकिन उस असन्तोष को दूर करने का तरीका शान्तिपूर्ण जनतांत्रिक आन्दोलन से होना चाहिये न कि इस तरह की गुण्डागर्दी, लूटपाट, आगजनी से। अगर इसको होने दिया जाएगा तो पूरा देश जल जाएगा। इसमें ये जनसंघ के भाई सुनियोजित ढंग से शरीक थे।

(*Interruption*)

श्रीमन्, मैं आपको याद दिलाना चाहता हूं कि कुछ दिन पहले इन फासिस्ट संगठन के सबसे बड़े आचार्य जिनको आनन्द मूर्ति जी कहते हैं और जो जेल में बन्द थे, उनकी हमदर्दी में जनसंघ के नेता, संगठन कांग्रेस के नेता, सोशलिस्ट पार्टी के नेताओं ने सम्मिलित बयान दिया कि इनको जहर दिया जा रहा है।

श्री मान सिंह वर्मा (उत्तर प्रदेश) : इनके रिश्तेदार है।

(*Interruption*)

श्री योगेंद्र शर्मा : ये विदेशी एजेंसियों का काम करते हैं। राजनीतिक हत्याओं की योजना बनाते हैं और राजनीतिक हत्याओं की योजना ऐसी बनाते हैं जिसमें पूरे देश से जनतंत्र का सफाया हो जाए। इन तत्वों के समर्थक लोगों ने उन आनन्द-मार्गियों के उसूलों पर चलकर पूरे शहर को रैनसैक किया।

श्री सभापति : शर्मा जी, बहुत हो गया।

श्री योगेंद्र शर्मा : श्रीमन्, कुछ दिन पहले गया में इनका सम्मेलन हुआ और वहां इन्होंने योजना बनाई। सैकड़ों आर० एस० एस० के नौजवानों को इन्होंने पटना भेजा। वे विद्यार्थी नही थे, संगटित आर० एस० एस० के लोग थे और पूरे बिहार में उनसे कहा गया कि आग लगा दो और उस आग में प्रगतिशील, जनवाद और समाजवाद को स्वाहा कर दो। हम इनके मनसूबे नहीं होने देंगे। मैं बता देना चाहता हूं कि पटना में जो कुछ हुआ उसका कोई सम्बन्ध गुजरात से नहीं है। यहां तो कुछ मुट्ठी भर संगठित, साम्प्रदायिक गुण्डों की हरकतें हैं और मेरी शिकायत है बिहार सरकार से कि जब तक इनका मुकाबला नही किया जाएगा तब तक स्थिति का सामना नही किया जा सकता।

(*Interruption*)

वहां पर सामाजिक परिवर्तन होना चाहिये और वहां के तमाम प्रगतिशील जनतांत्रिक तत्वों को एकबद्ध होकर इन फासिस्ट गुण्डों का मुकाबला करना चाहिये ताकि बिहार को बचाया जाय और बिहार की जनता को राहत मिल सके।

श्री जगदीश प्रसाद माथुर : सर्चलाइट को किसने जलवाया ?

(*Interruption*)

श्री सभापति : श्री महावीर त्यागी।

श्री महावीर त्यागी (उत्तर प्रदेश) : मैं बहुत मायूस हूं। मुझको देश का भविष्य बहुत अंधेरा दिखाई देता है और इसकी सबसे बड़ी जिम्मेदारी गवर्नमेंट पर है। गवर्नमेंट को समय से पहले सोचना चाहिये कि क्या होने जा रहा है। अगर पहले से इंतजाम किया जाता तो यह भयंकर दशा जो गुजरात में हुई और अब बिहार में हो रही है यह अवोईड की जा सकती थी। मुझे अफसोस है कि गवर्नमेंट ने अभी तक इस भयंकर परिस्थिति को दूर करने के लिये कोई ऐसा प्रेक्टिकल

काम नहीं किया जिससे लोगों को संतोष हो जाए या तसल्ली हो जाए । बहरहाल, मैं यह विश्वास दिलाता हूं गवर्नमेंट को कि जो देशभक्त पार्टियां हैं उनके चाहे कितने ही मतभेद गवर्नमेंट से हों, देश के अन्दर शांति स्थापित करने में वह पूरी तरह सहमत हैं क्योंकि कोई भी देशभक्त पार्टी यह पसन्द नहीं करेगी कि देश के अन्दर कोलाहल हो, देश के अन्दर ला एंड आर्डर न रहे तो क्या रहेगा ? क्या मकानों को जलाना कोई पार्टी पसन्द करेगी, क्या बसों का जलाना, रेलवे का जलाना, कोई भी देशभक्त पार्टी पसन्द कर सकती है ? सारी पार्टियां इस मामले में एक है कि यह वायलेंस रुकनी चाहिये, लेकिन मुझे अफसोस है गवर्नमेंट की नाकामयाबी पर, और उसके हल्केपन पर कि वह इसको अपनी प्रेस्टीज का क्वेश्चन बनाती है । कम से कम अमन कायम करने के लिये उन का फर्ज था कि जो देशभक्त पार्टियां हैं उनका सहयोग ले कर वहां अमन कायम करते । कही भी बंदूक के जरिये से अमन कायम नही हो सकता और मैं गवर्नमेंट को वार्न करना चाहता हूं । मैं बचपन में , पहली ग्रेट वार में ईरान गया था और मेरा कोर्टमार्शल हुआ था जब मैंने इस्तीफा दिया था । फर्स्ट ग्रेट वार में मेरा मिलिटरी से बहुत नजदीक का ताल्लुक रहा है । फिर मिनिस्ट्री के जमाने में भी डिफेंस से मेरा ताल्लुक रहा है । मैं अपनी मिलिटरी की तरफ से यह बताना चाहता हूं कि अगर गवर्नमेंट का यह ख्याल है कि फौज बुला कर पब्लिक को रोका जायगा तो वह गलतफहमी में है । यह हमारी देशभक्त मिलिटरी, जिस पर सारे हिन्दुस्तान को गर्व है अंग्रेजों के वक्त में भी खाली हाथ आदमियों पर जब उसको गोली चलाने का आर्डर दिया जाता था तो उसके हिन्दुस्तानी सिपाहियों ने गोली चलाने से मना कर दिया था । नेवी का रिवोल्ट आप को याद होगा । मिलिटरी खाली हाथ आदमियों पर गोली नही चलायेगी । अगर आप का ख्याल है कि प्राइम मिनिस्टर या डिफेंस मिनिस्टर हुक्म दे देंगे और उनके हुक्म पर आर्मी बंदूक चला देगी तो यह बहादुर आर्मी उन खाली हाथ आदमियों पर गोली नहीं चलायेगी और तुम रोओगे और पछताओगे उस समय जब मिलिटरी रिवोल्ट कर देगी ।

SHRI M. R. KRISHNA (Andhra Pradesh): Sir, this is very serious.

MR. CHAIRMAN: Please sit down.

SHRI M. R. KRISHNA: I won't sit down, Sir.

MR. CHAIRMAN: You will have to. Otherwise I will ask you to withdraw.

SHRI M. R. KRISHNA: Sir, this is very serious. He has said something about the Defence forces. He cannot spread indiscipline amongst the members of the Defence forces...

MR. CHAIRMAN: Please sit down.

SHRI M. R. KRISHNA: They are disciplined people and they will have to abide by the instructions.

MR. CHAIRMAN: You have said that. Please sit down.

श्री महावीर त्यागी : मैं यह अर्ज करना चाहता हूं कि हमारी मिलिटरी की एक डिग्निटी है । अपने भारत की आर्मी की एक डिग्निटी है, आर्मी का एक रिवाज है कि हाथ उठा देने पर वह कहीं गोली नही चलाती । ऐसा करना उनकी डिसिप्लिन के खिलाफ है । जो खामोश है, जो निहत्थे हैं, ऐसे निहत्थे आदमियों पर हमारी बहादुर फौज गोलियां नही चला सकेगी इसलिये आप किसी गलतफहमी में न रहें ।

श्री सभापति : आप कह चुके । अब आप खत्म कीजिए ।

श्री महावीर त्यागी : इसलिये मेरी अर्ज यह है कि गोलियां चलाने के बजाय गवर्नमेंट के लिये बेहतर तरीका यह है कि वहां के लोकल और बाअसर आदमियों को बुलाकर, नान-आफिशियल्स को बुला कर, चाहे वे किसी भी

[श्री महावीर त्यागी]

पार्टी के हों, उनको बुलाकर उनसे बातचीत करें और वहां एक ऐसा एटमासफियर क्रियेट करे जिससे कि तमाम पार्टियां मिलकर वहां हो रही वायलेंस को रोकने की कोशिश कर सकें और फिर वहां शांति स्थापना की कोशिश करें। क्योंकि महात्मा गाधी के हिसाब से सत्याग्रह करने का अधिकार सबको है और जब जनता परेशान होगी तो वह लाजमी तौर पर सत्याग्रह करेगी। लेकिन उसे यह देखना चाहिये कि सत्याग्रह शान्तिमय ढंग से हो। सत्याग्रह शांतिमय ढग से किया जाना चाहिये। उसमें मकानों को जलाना, दूकानों को लूटना नही होना चाहिये। यह सत्याग्रह की विरोधी चीजें हैं, महात्मा गाधी के उसूलों के खिलाफ हैं इसलिये किसी आदमी को गाली देना तक वायलेंस है।

श्री सभापति : यह सब आप कह चुके हैं।

श्री महावीर त्यागी : मैं गवर्नमेंट को सलाह देना चाहता हूं कि गंभीर समस्याओं पर गवर्नमेंट अपने फाल्स नोशन आफ प्रेस्टीज पर न जाये और उसे चाहिये कि तमाम उन विरोधी दलों से, देशभक्तों से, जो शांतिप्रिय दल है, उनसे मिल कर वहां एक ऐसी आबोहवा का निर्माण करे, उसे वहां ऐसा एक वातावरण बनाना चाहिये कि जिस में वहां वायलेंस न हो सके और उसको रोक दिया जाय। ऐसा होने पर यह सब कुछ ठीक हो सकता है। लेकिन असली दिक्कत यह है कि जैसा कि हमारे आडवाणी जी ने बतलाया कि वहां अनइंम्पलायमेंट का सवाल है, फिर रोटी मिलने का सवाल है, चीजों की कीमत बढ़ गयी है और यह सब गवर्नमेंट की जिम्मेदारी है। इंफ्लेशन की वजह से यह सब चीजें हो रही हैं। इस को रोकने के लिये गवर्नमेंट को ड्रास्टिक स्टेप लेने चाहिये, लेकिन आज कुछ नहीं किया जा रहा है।

श्री सभापति : यह सब बातें आप कई दफा कह चुके है।

श्री महावीर त्यागी : गवर्नमेंट में फजूलखर्ची रोकने के लिये आप कोई इंतजाम नहीं कर रहे हैं। तो इस चीज की तरफ आपको ध्यान देना चाहिए। अपनी तरफ ध्यान देने के बजाय आपको जनता की तकलीफों को देखना चाहिये, लेकिन अगर यही हाल चलता रहा तो गवर्नमेंट को हटाना पड़ेगा। और पब्लिक में रिवोल्ट होगा उसका रोकना मुश्किल हो जायगा। मैं आज फिर बहुत विनम्रपूर्वक गवर्नमेंट से कहता हूं कि गवर्नमेंट की इज्जत कायम रखना हमारा सब का फर्ज है। अगर गवर्नमेंट की प्रेस्टीज नहीं है तो हिन्दुस्तान में कुछ नहीं हो सकता। आज गवर्नमेंट के सरकारी अफसर भी रिवोल्ट कर रहे है। कम्युनिस्ट पार्टी के लोगों ने खासकर, सरकारी अफसरों की ट्रेड युनियनें बना दी है, (*Interruption*) आपको बधाई हो आपकी पालिसी कामयाब हो रही है लेकिन गवर्नमेंट तबाह हो रही है। मैं गवर्नमेंट से आग्रह करूंगा कि गवर्नमेंट अपनी तरफ ध्यान दे।

MR. CHAIRMAN: On this side I call only one Member, and that is Mr. Harsh Deo Malaviya...

SHRI AWADHESHWAR PRASAD SINHA (Bihar): Sir, I also...

MR. CHAIRMAN: I cannot call two Members. He had raised his hand first... (*Interruptions*). All right, since you come from Bihar I will call you after Mr. Chandrasekharan...

SHRI M. P. SHUKLA (Uttar Pradesh): Kindly give me some time, a few minutes. I seldom ever speak...

MR. CHAIRMAN: I am sorry. I can call only one Member...

SHRI M. P. SHUKLA: I have only once appealed to you...

MR. CHAIRMAN: I am sorry. You should have raised your hand first. Mr. Chandrasekharan.

SHRI K. CHANDRASEKHARAN (Kerala): Mr. Chairman, Sir, it is a very serious situation that has developed in Bihar during the last two days. Some of us expected very sincerely, Sir, the Home Minister to come before this hon. House and make a statement *suo motu* on the latest position in Bihar. But that has not been done. The Home Minister is also not in the House when this matter is being raised...

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): He is in Bihar...

SHRI K. CHANDRASEKHARAN: ...Even though his junior is here.

This business of calling out the army for every purpose which is now in some States in this country is going to humiliate the army itself. The army is likely to be in the same position as the police find themselves in most of the States. Sir, a sense of despair and discontentment is writ large now throughout the country. Gujarat is being repeated in Bihar. It will be nothing surprising if the situation in Bihar develops itself and repeats itself in many of the other States in the country. A sense of complacency has come to be on the Government. The Government is caught in the grip of a sense of complacency. I put it, Sir, that unless fundamental changes are made in the Government's economic and fiscal policies, Parliamentary democracy in this country would be imperilled. Sir, Parliamentary democracy is on trial today. It would appear ,Sir, from the reports and from what we have seen in Parliament itself and Legislative Assemblies that Parliamentarians and Legislators themselves are losing faith in the working of Parliamentary democracy. We found particularly during the last few months very, very little attendance in both the Rajya Sabha and the Lok Sabha. The position is the same in most of the Legislative Assemblies in this country...

MR. CHAIRMAN: Now, this is not relevant to this. Kindly finish.

SHRI K. CHANDRASEKHARAN: The Parliamentary system probably is on trial. It has been on trial in Gujarat. It is on trial in Bihar. And unless, therefore, Government bestows greater attention on all aspects of the people's problems, Bihar would be repeated in other States of the country.

MR. CHAIRMAN: Mr. Sinha. I have called you because you come from Bihar.

SHRI AWADHESHWAR PRASAD SINHA: Sir, I rise to speak with a heavy heart. Yesterday I heard the news about what was happening there on the phone from my friends and this morning I read about it in the newspapers. Sir, last night I did not have even a wink of sleep even for a second. Though I am not so old, it is now 56 years that I have given my all to the nation. I have neither wife nor children. The whole night I was thinking; I prayed; I read Gita. Did I do all this to see this day? It pains me, Sir. I am against nobody. I love everyone but, Sir, my heart is bleeding. I have no words to express my grief. Did Jawaharlal Nehru build this democracy for this purpose? Did Gandhiji bless democracy for this purpose? Sir, the things that are being done, the things that are being said, they distress me. The Assembly was to be addressed by the Governor but they said that the Assembly will be gheraoed. This is not only anti-democratic, this is not only pernicious, this is anti-national. If the police had stood in the way and let the Governor go what was the harm in that? My friend in the Opposition said so many things but he does not know about Bihar. All the leaders of the opposition parties had boycotted the

[Shri Awadheshwar Prasad Sinha.]

Governor's meeting just to please those who were staging the demonstration. Sir, here if you say, Sinha, you sit down, I will take my seat. If you say, you speak, I will speak. Sir, democracy requires national discipline, national character. But the students, who are they? Good, nice boys, lovable boys. What happened is this. Two days ago the Leader of the Anand Marg was interviewed by Shri A. B. Vajpayee and a conspiracy was hatched that things should be done. टट्टी की आड़ में शिकार करेंगे । प्यारे विद्यार्थियों को सामने रख कर उनके कंधों पर बंदूक चलाएंगे । हमको इस बात का दुःख है, जो हमारे प्यार के, दुलार के, बच्चे थे जिनको हमें समझना था क्या करो क्या न करो, उनको अगर हम कहते है घर जलाओ, दुकान जलाओ तो क्या अंजाम होगा ? क्या जलाया गया ? **होटल** । क्या जलाया गया ? सरकारी मकान, बसें, दुकानें । सबसे बड़ी बात, जैसे इस हाउस के आप सबसे बडे, देश के सिम्बल हैं, लेकिन आप के बाद इस हाऊस के सिम्बल सेक्रेटरी जनरल हैं । आज वहां हमारी असेम्बली के सेक्रेटरी मिश्र जी का घर जला दिया गया । मेरे कलेजे में कितना दुःख होगा । आप उसको समझ सकते हैं । हम अपने सामने यह देख रहे हैं कि देश की वे शक्तियां जो डेमोक्रेसी को खत्म करना चाहती है, जिस डेमोक्रेसी को बड़ी मिहनत से बनाया गया, और मेरे दिल में इससे बड़ा दुख कभी नहीं होगा जब हमने अपने सबसे प्यारे, सबसे त्यागी और सबसे सच्चे दोस्त गोरे साहब को भी कहते देखा क जनता की पुकार को विद्यार्थियों ने वहां पर सुना है । मेरे दिल में महसूस हुआ कि मैं मर क्यों नहीं गया । ऐसे शब्द वैसे पवित्र आदमी के मुंह से सुने क्यों ?

तो बिहार में जो हो रहा है, डेलिब्रेट तरीके से, डेमोक्रेसी के अरेस्ट हो रहा है । क्योंकि डेमोक्रेसी चलेगी तो सोशलिज्म भी चलेगा । सारा कामकाज ठप करने के लिये बड़े बडे आढ़ती पैसा दे रहे हैं और सारा तमाशा हो रहा है । मैं गोरे जी जैसे लोगों से कहूंगा जिन्होंने और हमारे श्री त्यागी ने जिंदगी भर त्याग किया । यह त्यागी कैसा है—यह ढोल पीटता था देहरादून में कि त्यागी का भाषण होगा, और ढोल पीट कर अलख जगाने वाला है । मै उनके पांव पूजता हूं ।

श्रीमन्, आज दुनिया को फख्र है आप जैसा आदमी जो अपनी प्रैक्टिस मे रहता, लाखों में कमाता । आप उसको लात मार कर इस जगह पर आए है ...

श्री सभापति : अब आप यह रहने दीजिए

श्री अवधेश्वर प्रसाद सिंह : दुनिया को आज आपके ऊपर फक्र है । जो डेमोक्रेसी की बुनियाद को खत्म करना चाहते है, जो पार्टी गवर्नर के एड्रेस को बायकाट करने के लिये कहती है, मैं उनको कहूंगा वे गणतंत्र के खिलाफ है । पटना में कोई मिलिट्री ने फायर नही किया । उन लोगों ने सड़कों पर परेड किया । पुलिस ने फायर किया, 3 आदमी मरे, लेकिन करोड़ो रु० की धन और संपत्ति जली है । मेरा ख्याल है कुछ इनसान भी जले होंगे । उनमें कुछ औरते भी होंगी, शायद अस्पताल में है, वे भी मरी होंगी । बिहार में जो हो रहा है सोलह आना बर्बरता, सोलह-आना एन्टी डेमोक्रेटिक एन्टी नेशनल चीज़ हो रही है—न मोको न तोको चूल्हे में झोको । They know that they will not come to power. "So, why these people should be in power? Let everything go to dogs". Sir, their entire effort is to bring chaos into the country. To tell you very frankly, Sir, had I not been at your feet, I would have perhaps last night gave up my life (*Interruption*) I would, therefore, beg of the hon. Members that this is not a party question. I am not going to blame any Party. It is a national

question. The question is simple, whether we want democracy in this country or not. If you do not want democracy, you take to other ways. That is all right. We will succumb to that. But we will fight it out to the last of our breath.

SHRI MAHAVIR TYAGI: But the Government just comes in the way.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): It is natural, Sir, that the Members are expressing their concern about the incidents that are happening in Patna and other places in Bihar. But, unfortunately, we have not received any detailed report from the Government of Bihar about the incidents that have taken place at Patna yesterday. However, we had been in touch with them on telephone. From whatever we have been able to gather, through the telephone and from other sources of information, a wholly objectionable demonstration seeking to prevent the functioning...

SHRI LAL K. ADVANI: Sir, is it their version?

MR. CHAIRMAN: He said, the information that he has received.

SHRI F. H. MOHSIN: Whatever information we have received on telephone and from some other sources also.

SHRI LAL K. ADVANI: So, it is the State Government's version.

SHRI F. H. MOHSIN: No. It is based on the State Government's information and that of ours also.

Sir, a wholly objectionable demonstration, seeking to prevent the functioning of the Legislature of Bihar, turned unruly and violent. A series of most-regrettable incidents of arson, loot and destruction of public and private property took place. The situation was so serious yesterday, as the hon. Members are aware, that the Home Minister decided to go to Patna himself to assess the situation personally. Sir, today he is there at Patna and he would make an assessment of the situation there and give his guidance also, if it is sought by the State Government. The Home Minister would return either today or tomorrow and would be able to make a more detailed report, if the Members so desire. But the attempt to prevent the legitimate transaction of business in the State Legislature is directed against the very roots of constitutional democracy and, therefore, it deserves unqualified condemnation from all quarters of this House. Sir, there may be some shortcomings about the non-availability of essential commodities and soaring prices which are everywhere throughout the country...

SHRI JAGDISH PRASAD MATHUR: And corruption also.

SHRI F. H. MOHSIN: I do not say that corruption is not at all there. It may be...

SHRI JAGDISH PRASAD MATHUR: The entire Gaffoor Ministry is corrupt. You advise that Ministry to resign.

SHRI F. H. MOHSIN: I want to ask the hon. Members: Is it the way to get rid of those shortcomings? We will be helping in the creation of even more difficulties if the violence so continues. It will be very difficult to get the essential commodities and the prices of foodstuffs may also go up, and the people will be put to more difficulties. I would, therefore, request the co-operation of all the Members of this House to see that violence is not resorted to.

SHRI MAN SINGH VARMA: Repression creates violence.

SHRI F. H. MOHSIN: Sir, of course, primarily it is the responsibility of the State Governments to maintain law and order. It is taking all steps to maintain law and order and they have sought the assistance of the Central forces, namely, of the C.R.P. and the B.S.F.

SHRI MAHAVIR TYAGI: Has the Government made any effort to take the influential local people into confidence and persuaded them to co-operate with the Government?

SHRI F. H. MOHSIN: We can have the detailed information only after the Home Minister's return from there.

SHRI MAHAVIR TYAGI: Sir, has the...

MR. CHAIRMAN: I am not permitting any questions now.

SHRI F. H. MOHSIN: Sir, I can only appeal to hon. Members to help us in seeing that normalcy is restored and people do not resort to violence in order to get any of their grievances redressed. There are other democratic methods of getting the grievances redressed. As Mr. Yogendra Sharma and Mr. Tyagi and so many others have appealed, I hope all the Members of this House would co-operate in getting the normalcy in Patna and elsewhere restored. Thank you.

SHRI LAL K. ADVANI: Sir, we want a full statement from the hon. Home Minister when he returns to Delhi.

MR. CHAIRMAN: He has said that when the Home Minister returns he will make a statement.

SHRI LAL K. ADVANI: Sir, he has said that if the Members desire, he will make a statement. We want him to give a statement, when he returns.

THE GUJARAT STATE LEGISLATURE (DELEGATION OF POWERS) BILL, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, on behalf of Shri Umashankar Dikshit I beg to move:

> "That the Bill to confer on the President the power of the Legislature of the State of Gujarat to make laws, be taken into consideration."

[**The Vice-Chairman (Shri V. B. Raju)** in the Chair]

Sir, the House is aware that in the Proclamation dated the 9th February, 1974, in relation to the State of Gujarat, the President has declared that the powers of the State Legislature shall be exercised by or under the authority of Parliament. However, in view of the otherwise busy schedule of the two Houses it would be difficult for the Parliament to deal with the various legislative measures that may be necessary in respect of the State. There would be a more difficult situation regarding emergent legislation. The Bill, therefore, seeks to confer on the President the power of the State Legislature to make laws in respect of the State.

It has been the normal practice to undertake such legislation in relation to the States under the President's Rule and the present Bill is on the usual lines. Provision has been made for the constitution of a Consultative Committee consisting of Members of Parliament in this regard. Provision has also been made to empower the Parliament to direct modifications in the laws made by the President, if considered necessary. I request the hon. House to accept the legislative proposal before us and to pass the Bill.

The question was proposed.